



HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF APPEAL UNDER ARBITRATION ACT (SINGLE BENCH) READY MATTERS AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	AUA/3/2012	GOA STATE CO-OPERATIVE BANK LTD THROUGH ITS CHIEF EXECUTIVE VS PUNJAB NATIONAL BANK AND 2 ORS.,	MR. S. R. RIVONKAR	ADV. PRASHANT VENGURLEKAR FOR R.NO.1
2	AUA/5/2012	AGRI GOLD EXIMS LTD (REP. BY MD A.V.S. SARMA) VS H.L. NATHURMAL REP. BY PROPRIETOR HARESH MEHALWANI	KETAKI L. PEDNEKAR WITH SHALAKA SHELKE	ADV. E. O. MENDES
3	AUA/3/2016	MAHABLESHWAR HALANKER. VS LOKMANYA MULTIPURPOSE CO-OPERATIVE SOCIETY LTD. THROUGH ITS BANK MANAGER VASU AMONKAR.	ADV. SHAILESH REDKAR	ADV. R. G. RAMANI
4	AUA/5/2017	LOKMANYA MULTI PURPOSE CO-OP. SOCIETY LTD., REP. BY ITS AUT. OFFICER, DILEEP RANOJI KOLE., VS UDAY DEVY NAIK AND 3 ORS.,	ADV. U.R. TIMBLE ADV. SUPHAL S. KAMAT ADV. YADIKA MANDREKAR	
5	AUA/14/2017	PREMIER BUILDERS PVT. LTD.,THR. ITS MANAGING DIRECTOR, DOMINIC ISSAC., VS UNION OF INDIA, REP. BY EXECUTIVE ENGINEER.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	
6	AUA/19/2017	LOKMANYA MULTI-PURPOSE	ADV. U.R. TIMBLE ADV. YADIKA	

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		CO-OPERATIVE SOCIETY LTD., REP. BY ITS AUT. OFFICER, DILEEP RANOJI KALE., VS MELWYN ANTHONY VAZ AND ANR.,	MANDREKAR	
7	AUA/23/2017	EDC LTD. (FORMERLY KNOWN AS ECONOMIC DEVELOPMENT CORPORATION LTD.),, VS SHIRWAIKAR ELECTRICAL ENTERPRISES, REP. BY ITS PARTNER, ANAND SHIRWAIKAR.,	ADV. DEVIDAS PANGAM	J. ADV. VILAS P. THALI FOR RESPONDENT
8	AUA/1/2018	HEERA CONSTRUCTION COMPANY, REP. BY POA K. GOPALAN., VS GOVERNMENT OF GOA, REP. BY E.E.W. DIV. III, PONDA.,	ADV. SANDESH D. PADIYAR ADV. SANKALP SINAI BHANGUI ADV. PRASHIL AROLKAR ADV. PRILAM PREMANAND PHADTE	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
9	AUA/17/2018	COSME FARMA LABORATORIES LTD., NOW KNOWN AS CFL PHARMACEUTICALS LTD., REP. BY ITS AUT. SIGN., VS HARMONY AGENCIES, REP. BY ITS PARTNER, SHANKAR NEOGI.,	ADV. PRASANNA C CHAWDIKAR ADV. DEVIDAS J. PANGAM ADV. MANDAR DILIP NAIK ADV. PARIKSHIT S. SAWANT ADV. SHIVADATTA PRAKASH MUNJ	
10	AUA/25/2018	DINAKAR ULLAL., VS BOARD OF TRUSTEES OF THE PORT OF MORMUGAO.,	ADV. SUSHANT Y. KORGAONKAR ADV. MENINO PEREIRA	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. DIVYA RAVIRAJ SHIRGAM FOR RESPONDENT ADV. KAMAT SANKET DATTA FOR RESPONDENT ADV. P.DHURI FOR RESPONDENT
	WITH MCA/781/2018 IN	DINAKAR ULLAL., VS BOARD OF TRUSTEES OF	ADV. SUSHANT Y. KORGAONKAR ADV. MENINO PEREIRA	ADV. YOGESH V. NADKARNI FOR RESPONDENT

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	AUA/25/2018	THE PORT OF MORMUGAO.,		ADV. DIVYA RAVIRAJ SHIRGAM FOR RESPONDENT ADV. KAMAT SANKET DATTA FOR RESPONDENT ADV. P.DHURI FOR RESPONDENT
11	AUA/29/2018	SHRIRAM TRANSPORT FINANCE CO. LTD., THR. ITS AUT. SIG., JAIMALA M. GAUNEKAR., VS BHANU VITHOBA NASNODKAR AND ANR.,	ADV. FONSECA CLAYTON ANTHONY *THE APPLICANT	ADV. J. ABREU LOBO FOR R.NO.1 ADV. NIGEL JOHN FERNANDES FOR R.NO.1 ADV. PRATIKSHA MANDREKAR FOR R.NO.1
12	AUA/34/2018	ADITYA CIVIL CONTRACTORS, THR. ITS PARNTER, VIJAYANAND VENKATESH NAIK AND 2 ORS., VS ARCHANA KUDCHADKAR.,	ADV. SHIVAN DESAI ADV. JATIN RAMAIYA ADV. KETAKI L. PEDNEKAR ADV. ANIROODH C. SARDESAI	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. DHURI PRATIMA ANAND FOR RESPONDENT ADV. DIVYA RAVIRAJ SHIRGAM FOR RESPONDENT ADV. ROHAN SHIRODKAR FOR RESPONDENT ADV. TAMANNA ANIRBAN GUPTA FOR RESPONDENT
13	AUA/36/2018	SEA SPARKLE HARBOUR SERVICES LTD., REP. BY ITS DIRECTOR AND AUT. SIGN., R. VIRENDER PRASAD., VS MORMUGAO PORT TRUST, REP. BY ITS CHAIRMAN.,	ADV. RAMA GAJANAN RIVANKAR	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. DHURI PRATIMA ANAND FOR RESPONDENT ADV. DIVYA RAVIRAJ SHIRGAM FOR RESPONDENT ADV. ROHAN SHIRODKAR FOR RESPONDENT ADV. TAMANNA ANIRBAN GUPTA FOR RESPONDENT
14	AUA/16/2019	THE CHIEF GENERAL MANAGER TELECOM MAHARASHTRA TELECOM CIRCLE, THR. MALLIKARJUN S. KALLOLLI AND ANR. VS JAYESH PATEL.,	ADV. P. P. SINGH SHANE GOMES PEREIRA ADV. FERNANDES JASON BOSCO FOR P. NO. 2 FERNANDES JASON BOSCO SHANE GOMES PEREIRA ADV. DEVENDRA BHARADWAJ ADV. S. NAIK	

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15	AUA/20/2019	UNION OF INDIA, REP. BY NAVEEN TIWARI., VS BEEJAY ASSOCIATES (C) PVT. LTD.,	ADV. AMONKAR	MAHESH ADV. ANTHONY JOE DSILVA KIMBERLEY PHILOMENA GRACIAS
16	AUA/2/2020	UNION OF INDIA, BY ITS CHIEF ENGINEER (PROJECT), THR. ITS COLONEL D.S. GILL., VS DDL EXCAVATION PVT. LTD.,	ADV. AMONKAR	MAHESH ADV. AGHA IFTIKHAR
17	AUA/5/2021	THE F. A. HEAD (VOLUNTEERS LUGOC) V. P. DANGUI AND ANR VS ANGLEYS, THR. ITS PARTNERS, KISHORE SHIVA PAI ANGLELY AND SHIVA BALKRISHNA PAI ANGLELY	ADV. PRAVIN N. FALDESSAI	
18	AUA/2/2022	STATE OF GOA, THR. THE EXECUTIVE ENGINEER, WORKS DIVISION I, WRD, PANAJI VS KAI TECH CONSTRUCTIONS PVT. LTD.	ADV. MANISH DAMODAR SALKAR	KETAN MORAJKAR FERNANDES VALENCIA UTKARSH SAWANT
19	AUA/7/2022	NARESH B. RAMANI VS DR. SRIHARI B. RAMANI	ADV. AJIT R. KANTAK VAILANKA FERNANDES KARISHA KARAPURKAR RAUNAK AJIT KANTAK	ADV. ASHWIN D. BHOBE
20	AUA/2/2023	UNION OF INDIA, REP. BY THE EXECUTIVE ENGINEER, MARGAO VS K.S. MAMADAPUR AND BRO., PWD CONTRACTORS.	ADV. SUSAN LINHARES	ADV. ASHWIN D. BHOBE FOR RESPONDENT ADV. FERNANDES ANNELISE FOR RESPONDENT ADV. KALPA DEVIDAS GOVENKAR FOR RESPONDENT

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ASSISTANT REGISTRAR
HIGH COURT OF BOMBAY AT GOA,
PORVORIM - GOA

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